

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India

(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MK CABLES AND CONDUCTORS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MK Cables and Conductors Private Limited
2.	Date of incorporation of corporate debtor	07/05/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U40109TN2007PTC063386
5.	Address of the registered office and principal office (if any) of corporate debtor	No.32, Old No.6, Jamalia Nagar Perambur High Road Chennai – 600 012
6.	Date of closure of Insolvency Resolution Process	02/07/2020 (Excluding Covid Period)
7.	Liquidation commencement date of corporate debtor	27/01/2021 (Order Received on 29/01/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Ramakrishnan Sadasivan IBBI/IPA-001/IP-P00108/2017-18/10215
9.	Address and e-mail of the liquidator, as registered with the Board	New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007 sadasivanr@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007 sadasivan.irp@gmail.com
11.	Last date for submission of claims	26 th February, 2021

Notice is hereby given that the National Company Law Tribunal Chennai – Division Bench II has ordered the commencement of liquidation of the **Corporate Debtor – MK Cables and Conductors Private Limited.** on *27.01.2021 under section 33 of the Code.*

The stakeholders of **MK Cables and Conductors Private Limited** are hereby called upon to submit their claims with proof on or before *26th February, 2021*, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 01.02.2021
Place: Chennai

Name and Signature of Liquidator
Ramakrishnan Sadasivan
Reg. No – IBBI/IPA-001/IP-P00108/2017-18/10215